

C.P. No. 715/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Propelis Consulting India Pvt. Ltd.  
V/s.  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	NEELAMBOY	CR ROC Mumbai	<u>Neelamb</u>
2)	Ashutosh Muglikar	Petitioner	<u>Ashutosh</u>

ORDER

CP No. 715/252(1)/NCLT/MB/MAH/2017

This Company Petition is **allowed**, vide separate order, on imposing cost of  
₹25,000/- payable to RoC, Pune within 15 days hereof.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)